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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order off 31/10/03
a/w O.A. copy issued to all the
respondents by Dasti
service. The same
copy of order
issued to the counsel
for both sides.

D.B.
31/10/03
S.O.

My
31/10/03

Communication of order
off. 31/10/03 a/w O.A.
to all the respondents by
Dasti service has been
returned unanswered.

In this regard of F.I.A.
memo filed by the Petition
counsel may kindly be
seen.

For orders.

Bench

My
7/11/03

As per order off. 10/11/03,
copy of order off. 31/10/03
a/w O.A. copy issued to
all the respondents by Regd.
A.D. Posts.

D.B.
5-11-03
S.O.

Free copies of this order be
also handed over to the learned counsel of
both the sides.

John
VICE-CHAIRMAN 38/11

dated 10.11.2003.

Notice be issued to
respondents by Regd. Post
with AD (by 12.11.03) returnable
in six months.

John
Vice-chairman

Y
J

Member(s)